

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/23(KB)2019
IA(L.B.C)/1262(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	ASSET RECONSTRUCTION COMPANY [INDIA] LIMITED VS CORPORATE POWER LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Shiv Chandra Prasad . ,Adv.] For the Applicant
Mr. Avijit Tewary, Adv.]

Mr. Abhishek Swaroop, Adv.] For the Corporate Debtor
Mr. Anupm Prakash, Adv.]
Ms. Kirti Talreja, Adv.]

ORDER

1. Ld.Counsel on both sides present
2. Reply affidavit be filed by the Corporate Debtor within a period of two weeks.
3. Post the matter on **06/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**